

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിന്തുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാറെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞ് വരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(36)

നമ്പർ ജി1-3004/2021. 2021 മാർച്ച് 20.

പയ്യന്നൂർ താലൂക്കിൽ കടന്നപ്പള്ളി വില്ലേജിൽ കടന്നപ്പള്ളി ദേശത്ത് 'ഷൈമാലയം' വീട്ടിൽ ലക്ഷ്മി, ടി. എൻ. എന്നവർ 14-8-2016-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതയുടെ മകൾ നന്ദിനി, ടി. എൻ. സമർപ്പിച്ച അപേക്ഷയിൽമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 1 (ഒന്ന്) ആളാണ് അനന്തരാവകാശിയായിട്ടുള്ളതെന്ന് അറിയുന്നു.

പേര്	മരിച്ചവരുമായുള്ള ബന്ധം	വയസ്സ്
നന്ദിനി, ടി. എൻ.	മകൾ	54

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിന്തുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാറെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞ് വരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(37)

നമ്പർ ജി1-1450/2021. 2021 മാർച്ച് 20.

പയ്യന്നൂർ താലൂക്കിൽ കടന്നപ്പള്ളി വില്ലേജിൽ കടന്നപ്പള്ളി ദേശത്ത് കാവിന്റേരികത്ത് ഹൗസിൽ യശോദ കോവിന്റേരികത്ത് എന്നവർ 16-12-2015-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതയുടെ മകൻ കാവിന്റേരികത്ത് അശോകൻ സമർപ്പിച്ച അപേക്ഷയിൽമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 3 (മൂന്ന്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്ന് അറിയുന്നു.

ക്രമ നമ്പർ	പേര്	മരിച്ചവരുമായുള്ള ബന്ധം	വയസ്സ്
1	കാവിന്റേരികത്ത് ദേവി	മകൾ	57
2	കാവിന്റേരികത്ത് അശോകൻ	മകൻ	54
3	കാവിന്റേരികത്ത് രമണി	മകൾ	51

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിന്തുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാറെ നേരിൽ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞ് വരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

താലൂക്കാഫീസ്, പയ്യന്നൂർ. (ഒപ്പ്) തഹശീൽദാർ.

KASARAGOD DISTRICT

Kasaragod Taluk

NOTICES

(1)

Ref. No. C2-3662/2021. 19th March 2021.

Notice is hereby given to all to whom it may concern that Bhagirathy B. Shetty w/o Bhandary B. Shetty, Vishnu Moorthy Nagar, Bela, P. O., Kasaragod residing at Bella Village has filed an application for Legal Heirship Certificate in respect of the legal heirs of the late Shyamanna s/o (L) Narayana, Bela Kolambe House, Bela (P. O.), Bela Village, Kasaragod Taluk who expired on 15-8-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Shyamanna s/o (L) Narayana, Bela Kolambe House, Bela (P. O.), Bela Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kamala	Sister	76
2	Bhagirathi B. Shetty	„	74
3	Lalitha	„	72
4	Sumathy	„	71
5	Sundari	„	69
6	Sarojini	„	64
7	B. Balakrishna Rai	Brother	62
8	B. Anitha Rai	Sister	59

(2)

Ref. No. C2-2553/2021. 18th March 2021.

Notice is hereby given to all to whom it may concern that Muhammed Ashraf, K. A. s/o Abbas, K. Kalappura, House, Mallam, P. O., Kasaragod residing at Muliyar Village has filed an application for Legal Heirship Certificate in respect of the legal heirs of the late Abbas, K. s/o Mohammed, Kalappura House, Malla, P. O. Muliyar Village, Kasaragod Taluk who expired on 18-4-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abbas, K. s/o Mohammed, Kalappura House, Malla, P. O. Muliyar Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Mariyamma	Wife	61
2	Khadeeja, K.	Daughter	43
3	Beefathima, C. A.	„	40
4	Subair, K. A.	Son	37
5	Muhammed Ashraf, K. A.	„	35
6	Jabdul Jamal, K. A.	„	33
7	Aisha, K. A.	Daughter	31

(3)

Ref. No. C2-6555/2020.

19th March 2021.

Notice is hereby given to all to whom it may concern that Premalatha, R. P. w/o (L) P. Raghavan, Nivriti, Kottalappu, P. O., Kudulu, Kasaragod residing at Kudulu Group Village has filed an application for Legal Heirship Certificate in respect of P. Raghavan, s/o (L) Kunjikannan, Sree Ganesh, Kottakani Cross Road, Kasaragod Group village, Kasaragod Taluk who expired on 14-8-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P. Raghavan, s/o (L) Kunjikannan, Sree Ganesh, Kottakani Cross Road, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said Legal Heirship Certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Premalatha, R. P.	Wife	65
2	Rahul, P. R.	Son	44
3	Rakin Palazhi Raghavan	„	36
4	Roshin, P. R.	„	34
5	Rinshin Palazhi Raghavan	„	32

(4)

Ref. No. C1-4143/2020.

17th March 2021.

Notice is hereby given to all to whom it may concern that Janaki, Y. w/o (L) Balakrishnan, K. Kottamkuzhi House, Karadka Village, Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of Balakrishnan, K. s/o Koman Maniyani, Kottamkuzhi House, Karadka P. O., Kasaragod who expired on 25-9-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balakrishnan, K. s/o Koman Maniyani, Kottamkuzhi House, Karadka P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate

Gaz. No. 22/2021/DTP (CLR-Supplement).

should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Janaki, Y.	Wife	49
2	Bijesh, Y.	Son	34
3	Vineesh, K.	„	32
4	Suchithra, K.	Daughter	30

(5)

Ref. No. C1-4146/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Vishalakshi, T. w/o (L) Kumaran, Vannachadavu House, Karadka, P. O., Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of Kumaran s/o Raman, Vannachadavu House, Karadka, Muliya, Kasaragod who expired on 18-1-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kumaran s/o Raman, Vannachadavu House, Karadka, Muliya, Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Kachu, T.	Mother	81
2	Vishalakshi, T.	Wife	44
3	Vivek, V. K.	Son	18
4	Vijina, V. K.	Daughter	16

(6)

Ref. No. C1-3952/2021.

16th March 2021.

Notice is hereby given to all to whom it may concern that Muhammed Arif, s/o K. P. Mahamood, R/at Safiya Manzil, Chowki, Kudlu residing at Kudlu Group Village has filed an application for legal heirship certificate in respect of K. P. Mahamood, s/o Kunji Muhammed, Safiya Manzil, Chowki, Kudlu, Kasaragod who expired on 23-9-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K. P. Mahamood, s/o Kunji Muhammed, Safiya Manzil, Chowki, Kudlu, Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Aleema	Wife	60
2	Safiya, K. M.	Daughter	38
3	Mohammed Arif	Son	24

(7)

Ref. No. C1-3026/2021.

16th March 2021.

Notice is hereby given to all to whom it may concern that Ibrahim, s/o Abdulla, Chullikkana House, Perdala, P. O., Kasaragod residing at Badiadka Village has filed an application for legal heirship certificate in respect of Isamma, w/o Ibrahim, Chullikkana House, Perdala P. O., Kasaragod who expired on 30-10-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Isamma, w/o Ibrahim, Chullikkana House, Perdala, P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Ibrahim	Husband	55
2	Ismail, C. H.	Son	33
3	Jameela, C. H.	Daughter	34
4	Abdul Basheer	Son	30
5	Asyabi, C. H.	Daughter	26
6	Mariyambi, C. H.	Daughter	22
7	Mohammed Sherief, C. H.	Son	20

(8)

Ref. No. C1-3944/2021.

16th March 2021.

Notice is hereby given to all to whom it may concern that Bhargavi, T. w/o Krishna, M. Mannippady, R. D. Nagar, P. O. Kudlu, Kasaragod residing at Kudlu Group Village has filed an application for legal heirship certificate in respect of Krishna, M. s/o Kunjikannan, 8/44, Surabhi, Kanthikkere, R. D. Nagar, P. O., Kasaragod-67124 who expired on 8-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Krishna, M. s/o Kunjikannan, 8/44, Surabhi, Kanthikkere, R. D. Nagar, P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Bhargavi, T.	wife	64
2	Depth Kumar, M.	Son	43
3	Suchithra, M.	Daughter	41
4	Sowmya, M.	„	38

(9)

Ref. No. C1-3943/2021.

16th March 2021.

Notice is hereby given to all to whom it may concern that Santhakumari, A. P. w/o Ramachandran, Y. P., Santhamandiram, R. D. Nagar, P. O., Kasaragod residing at Kudlu Group Village has filed an application for legal heirship certificate in respect of Ramachandran, Y. P., s/o Parameshwaran Nambissan, Shantha Mandiram, Ramdas Nagar Kasaragod who expired on 5-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramachandran, Y. P., s/o Parameshwaran Nambissan, Shantha Mandiram, Ramdas Nagar, Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Shanthakumari, A. P.	wife	62
2	Remya, R. S.	Daughter	41
3	Lalitha, R. S.	„	39

(10)

Ref. No. C1-3941/2021.

6th March 2021.

Notice is hereby given to all to whom it may concern that Bhanumathi, K. P. w/o Sathyan, R/at., Kelugudde, Ayyappa Nagar, Kudlu, P. O., Kasaragod residing at Kudlu Group Village has filed an application for legal heirship certificate in respect of Madhavi, K. P., w/o (L) K. Raman, Kelugudde, Ayyappa Nagar, Kudlu, P. O., Kasaragod who expired on 27-3-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhavi, K. P., w/o (L) K. Raman, Kelugudde, Ayyappa Nagar, Kudlu, P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bhanumathi, K. P.	Daughter	58
2	Pushpalatha	„	49

(11)

Ref. No. C1-4140/2021. 16th March 2021.

Notice is hereby given to all to whom it may concern that Karthyayani, M. w/o (L) Kuttayan, C., Gandhi Nagar House, Mulleria, P. O., Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of Kuttayan, C., s/o Ambu, Gandhi Nagar House, Karadka, P. O., Kasaragod 671542 who expired on 24-3-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kuttayan, C., s/o Ambu, Gandhi Nagar House, Karadka, P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Karthyayani, M. C.	wife	72
2	Baby, M. C.	Daughter	47
3	Geetha, A. C.	„	44

(12)

Ref. No. C1-4142/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Safiya, w/o Abdul Hameed, K., Kolannur House, Kuntar, P. O. Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of Abdul Hameed, K., s/o Muhammed, Kolannur House, Manjampara, Kuntar, P. O., Kasaragod who expired on 11-12-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdul Hameed, K., s/o Muhammed, Kolannur House, Manjampara, Kuntar, P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Safiya	Wife	43
2	Fathimath Thasleema, B. H.	Daughter	25
3	Noushad, B. H.	Son	22
4	Khadeejath Thabseera, B. H.	Daughter	18
5	Naimudeen Mohammed, B. H.	Son	14

(13)

Ref. No. C1-4144/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Korapalu, w/o (L) Modira, Mailankote House, Kuntar, P. O., Kasaragod residing at Adhur Group Village has filed an application for legal heirship certificate in respect of Modira, s/o Putherian, Mailankote House, Kuntar, P. O., Kasaragod who expired on 14-3-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Modira, s/o Putherian, Mailankote House, Kuntar, P. O., Kasaragod and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Korapalu	wife	56
2	Shivadasan, M.	Son	37
3	Srirama, M.	„	35
4	Vinayakumara, M.	„	32
5	Jaya	Daughter	32

(14)

Ref. No. C2-3696/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Mariamma, w/o (L) Ibrahim, Mavinakkatta House, P. O. Kumbadaje, Kasaragod residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of Ibrahim, s/o Abdulla, Mavinakkatta House, Ubrangala, Kumbadaje Kumbadaje Group Village, Kasaragod Taluk who expired on 26-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ibrahim, s/o Abdulla, Mavinakkatta House, Ubrangala, Kumbadaje, Kumbadaje Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed

in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mariyamma	Mother	69
2	Mariamamma, S.	Wife	35
3	Muhammad Rameez, M. I.	Son	12
4	Mohammad Rifayi, K. M.	„	9
5	Nafeesath Rizwana, M.	Daughter	7
6	Fathima	„	4
7	Salmanul Faris	Son	2½

(15)

Ref. No. C2-3698/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Mahalinga Maniyanni, s/o (L) Narayana Maniyani, Kudingila House, P. O. Yethadka residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of Belthamma, w/o (L) Malinga Maniyani, Kudungila House, P. O. Yethadka, Kumbadaje Group Village, Kasaragod Taluk who expired on 12-11-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Belthamma, w/o (L) Malinga Maniyani, Kudungila House, P. O. Yethadka, Kumbadaje Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kunjamma	Daughter	60
2	Mahalinga Maniyani	Son	59

(16)

Ref. No. C2-3699/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Parameshwari Amma, w/o (L) Narayana Bhutt, Y. Puthrakala House, Yethadka residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of Ravi Yenankodlu, s/o (L) Narayana Bhutt, Y. Puthrakala House, Yethadka, Kumbadaje Group Village, Kasaragod Taluk who expired on 14-12-2020 and that it has been

reported to this office that the person named in the scheduled below is the legal heir of the said late Ravi Yenankodlu, s/o (L) Narayana Bhutt, Y., Puthrakala House, Yethadka, Kumbadaje Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Parameshwari Amma	Mother	83

(17)

Ref. No. C2-3703/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Ibrahim, S. s/o (L) Mohammed, Sankesha House, Movvar, P. O. residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of Mohammed, s/o (L) Moideen Kunhi, Sankesha House, Movvar, P. O., Kumbadaje Group Village, Kasaragod Taluk who expired on 3-2-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mohammed, s/o (L) Moideen Kunhi, Sankesha House, Movvar, P. O. Kumbadaje Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Dainabi	Wife	66
2	Ibrahim, S.	Son	54
3	Abul Khader	„	47
4	Maimoona	Daughter	45
5	Suhara	„	42
6	Ashraf, M.	Son	40
7	Aseena, M.	Daughter	33
8	Parida	„	30

(18)

Ref. No. C2-3704/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Guru Kiran s/o (L), Shankara, Perinje House, Moovar, P. O. residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of Shankara, s/o (L) Chandra, P., Perinje House, Moovar, P. O. residing at Kumbadaje Group Village, Kasaragod Taluk who expired on 13-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Shankara, s/o (L) Chandra, P., Perinje House, Moovar, P. O. residing at Kumbadaje Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Guru Kiran, P.	Son	22
2	Purushothama, P.	„	16
3	Payaswini, P.	Daughter	14
4	Gayathri	„	12

(19)

Ref. No. C2-3721/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Ayishathu Sumayya Ahammed Kudlu w/o (L), Muhammed Shafi, P. A., Kizhakkepuram House, residing at Thalagara Village has filed an application for legal heirship certificate in respect of Muhammed Shafi, P. A. s/o Abdul Khader Kizhakkepuram House, Thalagara Village, Kasaragod Taluk who expired on 8-1-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muhammed Shafi, P. A. s/o Abdul Khader, Kizhakkepuram House, Thalagara Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Asma	Mother	59
2	Ayishathu Sumayya Ahammed Kudlu	Wife	33
3	Noureen Shafi	Daughter	10
4	Sharhaan Muhammed Shafi	Son	7
5	Asma Mehreen	Daughter	3

(20)

Ref. No. C2-4081/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Mohanan, B. s/o Beeran Kunji Poojari, C. B. Bhavan, SCBBM Road, Kadappuram, Kasaragod residing at Kasaragod Group Village, has filed an application for legal heirship certificate in respect of Beeran Kunji Poojari, s/o Choyi, C. B. Bhavan, SCBBM Road, Kadappuram, Kasaragod Group Village, Kasaragod Taluk who expired on 7-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Beeran Kunji Poojari, s/o Choyi, C. B. Bhavan, SCBBM Road, Kadappuram, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Janaki	Wife	63
2	Mohanan, B.	Son	48
3	Anandan, B.	„	45
4	Padmanabhan, V. P.	„	39
5	Subhashini, B.	Daughter	36

(21)

Ref. No. C2-4093/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Purushothama s/o (L) Koragappa, Priyanka Nilayam, Adkathbail, North Beach, Kasaragod residing at Kasaragod Group Village, has filed an application for legal heirship certificate in respect of Koragappa, s/o Sadhu Karanavar, Santhi Nagar, North Beach, Kasaragod Group Village, Kasaragod Taluk who expired on 26-9-2011 and that it has been reported to this office that the persons named in the scheduled below are

the legal heirs of the said late Koragappa, s/o Sadhu Karanavar, Shanthi Nagar, North Beach, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Janaki	Wife	79
2	Seetha, K.	Daughter	59
3	Kamalakshi	„	50
4	Purushothama	Son	46
5	Rohini	Daughter	41

(22)

Ref. No. C2-4183/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Shamsheer, A. S. s/o. (L) C. H. Abdulla Kunji, Fathima Manzil, Kavumpallam, Chattanchal, residing at Thekkil Group Village has filed an application for legal heirship certificate in respect of Abdulla Kunji, s/o Kunhammu, C. H., Fathima Manzil, Pulikkunnu, Kasaragod, Thekkil Group Village, Kasaragod Taluk who expired on 27-8-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla Kunji, s/o. Kunhammu, C. H., Fathima Manzil, Pulikkunnu, Kasaragod, Thekkil Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Sahira	Wife	53
2	Shamsheer, A. S.	Son	32
3	Shamsheera, A. S.	Daughter	29
4	Jamsheer, A. S.	Son	25
5	Fathimath Jamsheera, A. S.	Daughter	24
6	Noufeera, A. S.	„	23
7	Abdul Sajeer, A. S.	Son	21

(23)

Ref. No. C2-4216/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Dhanush Kumar, K. Y., s/o (L) K. L. Yogendra Acharya, Bhoopas Compound, Kasaragod residing at Kasaragod Group Village has filed an application for legal heirship certificate in respect of K. L. Yogendra Acharya, s/o Lakshmana Acharya, Bhoopas Compound, Kasaragod, Kasaragod Group Village, Kasaragod Taluk who expired on 15-9-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K. L. Yogendra Acharya, s/o Lakshmana Acharya, Bhoopas Compound, Kasaragod, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Vimala, Y.	Wife	66
2	Dhanush Kumar, K. Y.	Son	40
3	Prathima Devi, K. Y.	Daughter	39
4	Harsha Kumar, K. Y.	Son	35

(24)

Ref. No. C2-4219/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Yogitha Naik w/o (L) Sudhakara, Arigathithilu, Amey House, Amey, Kasaragod residing at Kasaragod Group Village has filed an application for legal heirship certificate in respect of Sudhakara, s/o Narayana Naik, Amey House, Amey, Kasaragod, Kasaragod Group Village, Kasaragod Taluk who expired on 10-7-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sudhakara, s/o Narayana Naik, Amey House, Amey, Kasaragod, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Yogitha Naik	Wife	45
2	Suyog S. Naik	Son	22
3	Shiya S. Naik	Daughter	20

(25)

Ref. No. C2-4324/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Shyamala, N. K. w/o. Narayanan, Vinithalayam, Valliyod, Kalanad, P. O., residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Vinayan, s/o Narayanan, Valliyod House, Kalanad, P. O., Kalanad Group Village, Kasaragod Taluk who expired on 10-1-2014 and that it has been reported to this office that the persons named in the scheduled below is the legal heir of the said late Vinayan, s/o Narayanan, Valliyod House, Kalanad, P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Shyamala, N. K.	Mother	52

(26)

Ref. No. C2-3689/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Narayani w/o Kunjiraman, T., Maruvayal House, Aramanganam, Kalanad, P. O., residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Manoj, s/o Kunjiraman, T., Aramanganam, Kalanad, P. O., Kalanad Group Village, Kasaragod Taluk who expired on 20-6-2011 and that it has been reported to this office that the persons named in the scheduled below is the legal heirs of the said late Manoj, s/o. Kunjiraman T., Aramanganam, Kalanad, P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Narayani	Mother	55

(27)

Ref. No. C2-3679/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that A. C. Muraleedharan s/o. (L) Gangadharan Nair Kodoth House, Chettiayamthottam, Sankaramkad, Kundamkuzhi, P. O., Kasaragod residing at Bedadka Village has filed an application for legal heirship certificate

in respect of Kodoth Gangadharan Nair, s/o A. Kunhambu Nair, Kodoth Veedu, Chettiayamthottam, Kundamkuzhi, P. O., Bedadka Village, Kasaragod Taluk who expired on 28-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kodoth Gangadharan Nair, s/o A. Kunhambu Nair, Kodoth Veedu, Chettiayamthottam, Kundamkuzhi, P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	A. C. Sulochana Amma	Wife	77
2	Madhusoodanan Nair	Son	60
3	Seema Nair	Daughter	57
4	A. C. Muraleedharan	Son	54
5	A. C. Sukumaran	„	51

(28)

Ref. No. C2-3678/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Lakshmi, C. w/o. (L) Gopalan Nambiar, Mullamkode, Bedadka, Kasaragod residing at Bedadka Village, has filed an application for legal heirship certificate in respect of the legal heirs of Karthyayani, C. w/o. (L) E. Krishnan Nair, Mullamkode House, Bedadka P. O., Bedadka Village, Kasaragod Taluk who expired on 6-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Karthyayani, C. w/o. (L) E. Krishnan Nair, Mullamkode House, Bedadka, P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sulochana C.	Daughter	57
2	Lakshmi, C.	„	53
3	C. Bhanumathi	„	45
4	Raghavan Nair, C.	Son	47

(29)

Ref. No. C2-3677/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Sarojini, T. w/o. K. Raghavan, Puthiyadukkam, Kundamkuzhi, P. O., Kasaragod residing at Bedadka Village, has filed an application for legal heirship certificate in respect of the legal heirs of Kunhani, T., Bathakumiri House, Bedadka Village, Kasaragod Taluk who expired on 17-10-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhani, T., Bathakumiri House, Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kottan, T.	Son	64
2	Krishnan, T.	„	53
3	Kalyani, T.	Daughter	59
4	Karthyayani, T.	„	59
5	Sarojini, T.	„	55
6	Gopalan, T.	Son	50

(30)

Ref. No. C2-3663/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that K. Gopala s/o. (L) Batya Agasa, Kodingar House, Bela P. O., residing at Bela Village, Kasaragod Taluk has filed an application for legal heirship certificate in respect of the legal heirs of Batya Agasa, s/o (L) Dooma Agasa, Kodingar House, Bela Village, Kasaragod Taluk who expired on 4-11-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Batya Agasa, s/o (L) Dooma Agasa, Kodingar House, Bela Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Deyi	Daughter	79
2	Babu	Son	64
3	K. Gopala	„	58
4	Padmavathi	Daughter	54
5	Sumithra	„	51
6	Saraswathi	„	49
7	Somavathi	„	45

(31)

Ref. No. C2-3628/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Vijaya Kumar s/o. (L) K.V. Kannan, Mundappalam House, Malla, residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Madhavi, w/o (L) K.V. Kannan, Adka House, Bendiyod, Mangalpady P. O., Muliya Village, Kasaragod Taluk who expired on 29-11-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhavi, w/o (L) K.V. Kannan, Adka House, Bendiyod, Mangalpady P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Hymavathy	Daughter	44
2	Vijayakumar	Son	38
3	Sreeja	Daughter	34

(32)

Ref. No. C2-4975/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that K. Rathnavathy w/o. (L) K. Ramanna Naika, Kakkappady House, Parappa, P. O., residing at Delampady Village has filed an application for legal heirship certificate in respect of the legal heirs of K. Ramanna Naika, s/o Ishwara Naika, Kakkappady House, Parappa, Delampady, P. O., Delampady Village, Kasaragod Taluk who expired on 25-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ramanna Naika, s/o Ishwara Naika, Kakkappady House, Parappa, Delampady, P. O., Delampady Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	K. Rathnavathy	Wife	54
2	Yashodhara, K.	Son	32
3	Thara, K.	Daughter	30
4	Gururaj, K.	Son	27

(33)

Ref. No. C2-5064/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Kunhambu, T. s/o. Vaniyan Kunhi, Oman House, Beembungal, Bedadka, Kasaragod residing at Bedadka Village, has filed an application for legal heirship certificate in respect of the legal heirs of Thambayi, T. V. w/o Vaniyan Kunhi, Beembungal House, Bedadka, P. O., Kasaragod who expired on 12-9-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thambayi, T. V. w/o Vaniyan Kunhi, Beembungal House, Bedadka, P. O., Bedadka Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Devi, B.	Daughter	65
2	Kunhambu, T.	Son	59
3	T. V. Rohini	Daughter	57
4	Indira, B.	„	56
5	Chandran, T.	Son	53

(34)

Ref. No. C2-4972/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Shrimathi, G. w/o.(L) Venkatramana, B. S., Bandyadka House, Delampady P. O., residing at Delampady Village, has filed an application for legal heirship certificate in respect of the legal heirs of Venkatramana, B. S., s/o. Sreedhara Gowda, Bandyadka House, Delampady P. O., Delampady Village, Kasaragod Taluk who expired on 1-1-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Venkatramana, B. S., s/o. Sreedhara Gowda, Bandyadka House, Delampady P. O., Delampady Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Shrimathi, G.	Wife	35
2	Jahnavi, B. V.	Daughter	8

Gaz. No. 22/2021/DTP (CLR-Supplement).

(35)

Ref. No. C2-4961/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that T. A. Aisha, w/o.(L) Abdulla, E., Fousiya Manzil, Jadeed Road, Thalagara P. O., residing at Thalagara Village, has filed an application for legal heirship certificate in respect of the legal heirs of Abdulla, E. s/o. Ebrahim, Fousiya Manzil, Jadeed Road, Thalagara P. O., Thalagara Village, Kasaragod Taluk who expired on 5-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulla, E. s/o Ebrahim, Fousiya Manzil, Jadeed Road, Thalagara P. O., Thalagara Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	T. A. Aisha	Wife	61
2	Mohammed Rafeeq Ebrahim	Son	42
3	Fathimath Rahila Harif	Daughter	39
4	Raihana	„	37
5	Rashidath Ebrahim Abdulla	„	33

(36)

Ref. No. C2-4950/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Shashikala, P. w/o.(L) Aithappa Naik, Pudukoli house residing at Bela Village, has filed an application for legal heirship certificate in respect of the legal heirs of Aithappa Naik, s/o. (L) Putta Naik, Pudukoli house Ullodi, P. O., Bela Village, Kasaragod Taluk who expired on 16-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Aithappa Naik, s/o. (L) Putta Naik, Pudukoli house Ullodi, P. O., Bela Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Shashikala, P.	Wife	33
2	Sushmitha, P.	Daughter	17
3	Rakshith, P.	Son	15

(37)

Ref. No. C2-4854/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Bhaskara Rai s/o. (L) Thimmanna Rai, O., Vadambale House, Kumbadaje residing at Kumbadaje Group Village, has filed an application for legal heirship certificate in respect of Thimmanna Rai, s/o Somappa Rai, Vadambale House, Movvar P. O., Kumbadaje Group Village, Kasaragod Taluk who expired on 28-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Thimmanna Rai, s/o Somappa Rai, Vadambale House, Movvar P. O., Kumbadaje Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Seelavathi	Wife	68
2	Bhaskara Rai	Son	44
3	Hemalatha Shetty, K.	Daughter	41
4	V. Ganesh Rai	Son	40

(38)

Ref. No. C2-5673/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Hariprasad, K., s/o (L) Umesh Rao, K., R/A Vagdevi, Near Krishna Theatre, P. O. Kasargod residing at Kasargod Group Village, has filed an application for legal heirship certificate in respect of Sharada, K., w/o (L) Umesh Rao, Vagdevi House, Bhoopas Compound, Near Krishna Theatre, Karandakkad, Kasaragod, Kasaragod Group Village, Kasaragod Taluk who expired on 16-10-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the

said late of Sharada, K., w/o (L) Umesh Rao Vagdevi House, Bhoopas Compound, Near Krishna Theatre, Karandakkad, Kasaragod, Kasaragod Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Vidyadhara, K.	Son	54
2	Thukarama, K.	„	49
3	Gogul, K.	„	47
4	Subhash, K.	„	46
5	Hariprasad, K.	„	42

(39)

Ref. No. C2-4846/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Sreeja, N., d/o (L) R. Narayanan, Rama Nilayam, Kizhakke Theru, P. O. Uduma residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of C. Vellachi, d/o Choyi, Rama Nilayam, Kizhakke Theru, P. O. Uduma, Kalanad Group Village, Kasaragod Taluk who expired on 16-11-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of C. Vellachi, d/o Choyi, Rama Nilayam, Kizhakke Theru, P. O. Uduma, Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Sreeja, N.	Grand Daughter (d/o Deceased son R. Narayanan)	40
2	Murali Krishnan, N.	Grand Son (s/o Deceased son R. Narayanan)	38

(40)

Ref. No. C2-4381/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Dainabi, K. A., w/o (L) Aboobacker, P., P. N. House, Jadeed Road, Thalangara P. O. residing at Thalangara Village has filed an application for legal heirship certificate in respect of Aboobacker, P., s/o Abdul Khader Haji, P. N. House, Jadeed Road, Thalangara P. O., Thalangara Village, Kasaragod Taluk who expired on 1-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Aboobacker, P., s/o Abdul Khader Haji, P. N. House, Jadeed Road, Thalangara P. O., Thalangara Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Dainabi, K. A.	Wife	61
2	Nafeesathul Misiriya Ahamad Salim	Daughter	45
3	Abdul Khader Miyad	Son	42
4	Ayshath Minshana Hamza	Daughter	39
5	Abdul Mifthad, K. A.	Son	33

(41)

Ref. No. C2-4342/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that M. Madhavan Nambiar, s/o (L) Kunhambu Nambiar, Muthanad House, P. O. Chemnad residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of K. Narayani Amma, w/o Kunhambu Nambiar, M., Manakoth House, Chemnad P. O., Kalanad Group Village, Kasaragod Taluk who expired on 14-2-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of K. Narayani Amma, w/o Kunhambu Nambiar, M., Manakoth House, Chemnad P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	M. Madhavan Nambiar	Son	59
2	Thamban Nair, K.	„	57
3	Balakrishnan Nair, K.	„	53
4	Anuraj, P.	Grand Son (s/o deceased Son Narayanan Nair)	33
5	Aswathi, P.	Grand Daughter (d/o deceased Son Narayanan Nair)	29

(42)

Ref. No. C2-5330/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Manikandan, K. M., s/o (L) Mahalinga, Kotoor House, Muliya P. O. residing at Muliya Village has filed an application for legal heirship certificate in respect of Mahalinga, s/o (L) Kookri, Kotoor house, Muliya P. O., Muliya Village, Kasaragod Taluk who expired on 31-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Mahalinga, s/o (L) Kookri, Kotoor house, Muliya P. O., Muliya Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Pushpalatha	Daughter	45
2	Manikandan, K. M.	Son	41
3	Usha, K.	Daughter	38
4	Karthikeyan, K. M.	Son	36

(43)

Ref. No. C2-4341/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Hassim, s/o (L) Muhammed Kunhi, O. A., Oravankara House, Kalanad residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Beefathima, S. M., d/o Mohammed, Oravankara House, Kalanad, Kalanad Group Village, Kasaragod Taluk who

expired on 15-5-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Beefathima, S. M., d/o Mohammed, Oravangara House, Kalanad, Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kairunnisa	Daughter	48
2	Abdulla Kunhi Kizhur Muhammed	Son`	46
3	Ismail, M.	„	44
4	Haris Kizhur	„	38
5	Ayisha Riyas	Daughter	36
6	Hassim, M.	Son	33
7	Aneesa Abdulla	Daughter	31

(44)

Ref. No. C2-4335/2021. 17th March 2021.

Notice is hereby given to all to whom it may concern that Uma, w/o (L) Falgunan, Kizhur Beach, Chandragiri P. O. residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Falgunan, s/o Kumaran, Kizhur Kadappuram, Chandragiri P. O., Kalanad Group Village, Kasaragod Taluk who expired on 8-9-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Falgunan, s/o Kumaran, Kizhur Kadappuram, Chandragiri P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Uma	Wife	49
2	Mini, F.	Daughter	31
3	Aswathi, F.	„	28
4	Sudarshan, F.	Son	26

(45)

Ref. No. C2-4334/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Yashpal, K., s/o (L) Ishwaroji, K., Annapoorna, Pallipuram, Kalanad P. O. residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of K. Ishwaroji, s/o Raghavendra Rao, Annapoorna, Pallipuram, Kalanad P. O., Kalanad Group Village, Kasaragod Taluk who expired on 30-3-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of K. Ishwaroji, s/o Raghavendra Rao, Annapoorna, Pallipuram, Kalanad P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chandrakantha Kalanad	Son	45
2	Punitha	Daughter	40
3	Yashpal, K.	Son	37

(46)

Ref. No. C2-4333/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Yashpal, K., s/o (L) Ishwaroji, K., Annapoorna, Pallipuram, Kalanad P. O. residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Vimala, B., w/o Ishwaroji, K., Annapoorna, Pallipuram, Kalanad P. O., Kalanad Group Village, Kasaragod Taluk who expired on 24-3-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Vimala, B., w/o Ishwaroji, K., Annapoorna, Pallipuram, Kalanad P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chandrakantha Kalanad	Son	45
2	Punitha	Daughter	40
3	Yashpal, K.	Son	37

(47)

SCHEDULE

Ref. No. C2-4326/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Shareef, K., s/o Muhammed, K. M., Chamakadavu, Chemmnad residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Muhammad, K. M., s/o Abdulla, Alichery House, Chemmnad P. O., Kalanad Group Village, Kasaragod Taluk who expired on 14-8-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Muhammad, K. M., s/o Abdulla, Alichery House, Chemmnad P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Rukhiya, P. A.	Wife	58
2	Abdulla, K.	Son	33
3	Abdul Khader, K.	„	31
4	Shareef, K.	„	27
5	Aboobacker Sidhiq, K.	„	25
6	Ummer Farook	„	23
7	Khadeejath Kubra	Daughter	21
8	Usman, K.	Son	19
9	Fathima, K.	Daughter	17
10	Ibrahim Khaleel	Son	15

(48)

SCHEDULE

Ref. No. C2-4344/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that M. Madhavan Nambiar, s/o (L) Kunhambu Nambiar, Muthanad House, P. O. Chemnad residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Kunhambu Nambiar, s/o K. Raman Nair, Manakoth House, Chemnad P. O., Kalanad Group Village, Kasaragod Taluk who expired on 9-11-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Kunhambu Nambiar, s/o K. Raman Nair, Manakoth House, Chemnad P. O., Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	M. Madhavan Nambiar	Son	59
2	Thamban Nair, K.	„	57
3	Balakrishnan Nair, K.	„	53
4	P. Usha Kumari	Daughter -in-law (w/o deceased Son Narayanan Nair)	53
5	Anuraj, P.	Grand Son (s/o deceased Son Narayanan Nair)	33
6	Aswathi, P.	Grand Daughter (d/o deceased Son Narayanan Nair)	29

(49)

Ref. No. C2-4343/2021.

17th March 2021.

Notice is hereby given to all to whom it may concern that Hassim, s/o (L) Muhammed Kunhi, O. A., Oravankara House, Kalanad residing at Kalanad Group Village has filed an application for legal heirship certificate in respect of Muhammed Kunhi, O. A. s/o Abdulla Orvangara, Oravangara, P. O. Kalanad, Kalanad Group Village, Kasaragod Taluk who expired on 8-12-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late of Muhammed Kunhi, O. A. s/o Abdulla Orvangara, Oravangara, P. O. Kalanad, Kalanad Group Village, Kasaragod Taluk and that objection if any against the issuance of said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kairunnisa	Daughter	48
2	Abdulla Kunhi Kizhur Muhammed	Son	46
3	Ismail, M.	„	44
4	Haris Kizhur	„	38
5	Ayisha Riyas	Daughter	36
6	Hassim, M.	Son	33
7	Aneesa Abdulla	Daughter	31

Taluk Office,
Kasaragod.(Sd.)
Tahsildar.